

O.A.NO.715/95.

27.01.03.

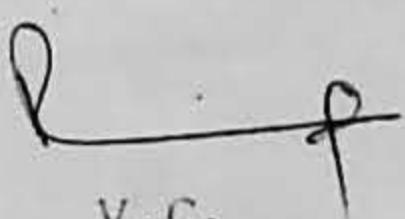
Hon'ble Mr. Justice R.R.K Trivedi, V.C.
Hon'ble Maj Gen KK Srivastava, A.M.

Sri M.I Siddiqui appeared in person and
Sri P Srivastava, holding brief of Sri S.C.
Chaturvidi counsel for the respondents.

M.A. No.195/03 is for recall of the order
dated 09.12.02 by which the restoration application
was dismissed as time barred. There is no
question of recalling the order. Application ~~xx~~ was
dismissed after hearing the learned counsel for
the applicant. There ~~was~~ no explanation for long
and inadvertent delay. The application is misconceived
and is rejected.



A.M.



V.C.

Manish/-